GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO - 643
ANSWERED ON 03/12/2025

AGREEMENTS WITH RUSSIA'S ROSATOM

643. DR. MALLU RAVI

Will the PRIME MINISTER be pleased to state:-

(a) the details of specific agreements that were reached on expanding cooperation beyond the Kudankulam project, particularly regarding the joint development of Small Modular Reactors (SMRs) and the localisation of equipment manufacturing in India following the high-level meeting between the Department of Atomic Energy (DAE) and Russia's Rosatom on November 10, 2025;

(b) the current status of the "Nuclear Energy Mission for Viksit Bharat," launched with a Rs.20,000 crore outlay and the progress made in engaging the private sector for developing the 'Bharat Small Reactor' (BSR); and

(c) the Government's timeline for introducing the proposed amendments to the Atomic Energy Act, 1962 and the Civil Liability for Nuclear Damage Act, 2010, which are essential to facilitate private investment and achieve the national target of 100 GW of nuclear capacity by 2047?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) A meeting took place between DAE and Rosatom focused on furthering bilateral cooperation in the field of nuclear energy, such as development of projects for both large and small-scale nuclear power plants and cooperation in the nuclear fuel cycle. Particularly, attention was given to opportunities for localizing equipment production in India. One of the new areas of discussion for cooperation, includes the construction of small modular reactors (SMRs) of Russian design in India.

(b) In the Budget 2025–26 announcement for the Nuclear Energy Mission, emphasis is on the development and deployment of five indigenous SMRs by 2033 with an outlay of ₹ 20,000 crore.

BARC has initiated design and development works on SMRs namely,

1. 200 MWe Bharat Small Modular Reactor (BSMR-200),
2. 55 MWe Small Modular Reactor (SMR-55), and

3. Up to 5 MWth High temperature gas cooled reactor meant for hydrogen generation.

It is proposed to construct the lead units of these reactors at DAE site for technology demonstration. The demonstration reactors are likely to be constructed in 60 to 72 months after receipt of project sanctions.

In respect of Bharat Small Reactors (BSR) for captive use by industries, NPCIL floated a Request for Proposal (RFP) on December 31, 2024 in line with the business model approved by the Government. A pre-proposal meeting was organized in February 2025 where queries of the interested industries were addressed. Clarifications on all the queries raised by various interested industries were compiled and posted on NPCIL website. Further, based on requests from the industries, the last date for submission of RFP has been extended to March 31, 2026.

(c) The draft Atomic Energy Bill 2025 is currently in advanced stage of processing and preparation with final comments and suggestions from various Ministries being progressively incorporated along with concomitant vetting by Ministry of Law and Justice for legal compliances. Policy directives of the Government with regard to specific aspects of the Bill are being suitably incorporated before being put up for approvals.

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